## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 36/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

Name of the Company:

Nagai Power, Ltd.

V/s.

GEI Industrial Systems Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1 SHASHVATA SHUELA

2040CATE

PETEONERY OPERSTEONAL CREDITOR

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## **ORDER**

Learned Advocate Mr. Shashvata Shukla present for Operational Creditor/Petitioner. None present for Respondent.

Heard arguments of Learned Counsel for Petitioner/ Operational Creditor.

Petitioner is directed to issue notice to Respondent/ Corporate Debtor informing the date of hearing along with copy of this order and shall file proof of service.

List the matter on 10.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of July, 2017.